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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2952120807	3	2952120807	61.17	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	480591781	1	477893151	9.90	0	2698630	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	86	12266084	85	9511887	0.20	0	2754197	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	155	88921174	148	79389802	1.64	0	9531371	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	1056583083	10	914006609	18.94	136102790	6473684	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	1234010908	41	393542499	8.15	719554748	120913661	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		299	5824493837	288	4826464755	100.00	855657538	142371543	0	